

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 679/2016
CA NO.

CORAM:

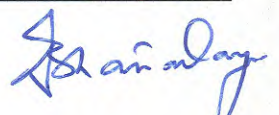
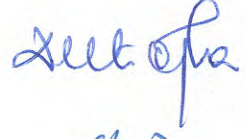


PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S.K MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017

NAME OF THE COMPANY: M/s. Clear 2pay India Pvt. Ltd.

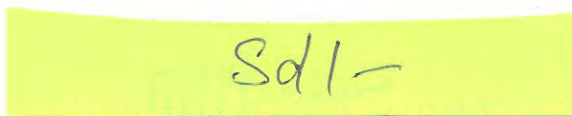
SECTION OF THE COMPANIES ACT: 391/394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Dhritiman Bhanacharya	Adv.	Applicants	
2.	Deet ojha	Adv.	Applicants	
3.	C. BALOUMI	Company Prosecutor	F.R.D (NR)	
4.	CHETANA KANDPAL	Company Prosecutor	For Official Liquidator	

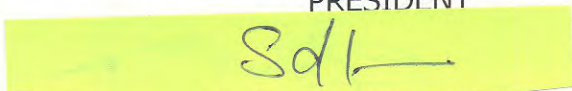
ORDER

In pursuance of last order RD has filed his affidavit. The petitioner has also filed reply to the aforesaid affidavit and a copy thereof has been furnished to the learned counsel for the RD in the Court.

List for arguments on 22.03.2017.


Sd/-

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


Sd/-

(S.K. MOHAPATRA)
MEMBER (T)